

50/100

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**  
**GUWAHATI-05**

4

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

FORM NO. 4

(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH.

ORDER SHEET

Org.App/ Misc/Petn/Cont.Petn/ Rev.Appl. 158/2004.

In O.A.

Name of the Applicant(s) Ms. S. Bhadra

Name of the Respondent(s) M. O. J. & Ors

Advocate for the Applicant = Mr. J.L. Sarkar, A. Chakraborty

Counsel for the Railway/ C.G.S.C. Ms. K. Dutta  
C.C.S.C.

OFFICE NOTE	DATE	ORDER OF THE TRIBUNAL
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29.7.2004

Heard Mr. J.L. Sarkar, learned counsel for the applicant and also Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents.

The application is admitted, call for the records. Issue notice to the parties, returnable within six weeks.

+S. List on 10.9.2004 for orders.

*K.V. Prahladan*  
Member (A)

Present: Hon'ble Mr. R.K. Batta, Vice-Chairman.  
Hon'ble Mr. K.V. Prahladan, Administrative Member.

At the request of learned counsel for the Respondent

This application in form is filed in P. No. 301 and posted vide IP No. 1102-389327. Dated 10/5/04.

*W. S. S. Registrar*  
23/7/04

Notice & order dt. 29/7/04 sent to D/section for issuing to resp.

Nos 1 to 3, by regd. with A/D post.

mb

10.9.04.

D-210: 1173 to 1175 dt. 5-8-04.

Notice duly served on resp. No: 3.

*W. S. S. Registrar*  
11/11/04.

O.A. 158 of 2004

10.9.04 Present: Hon'ble Mr. Justice R.K. Batta  
Vice-Chairman, and  
Hon'ble Mr. K.V. Prahladan, Administrative  
Member.

At the request of Mr. A. Deb Roy,  
Sr. C.G.S.C for Respondent No.1 and  
Mr. K.B. Singh, Administrative Officer,  
Respondent No.3 in person stand over  
for four weeks, for filing reply.  
List on 2.11.04 for orders

*K.V. Prahladan*  
Member

*R.K. Batta*  
Vice-Chairman

im

2.11.2004

Heard Mr J.L. Sarkar, learned  
counsel for the applicant and Mr A. Deb  
Roy, learned Sr. C.G.S.C. Adjourned to  
6.1.2005.

*K.V. Prahladan*  
Member

*R.K. Batta*  
Vice-Chairman

nkm

06.01.2005 . Four weeks time is given to the  
respondents to file written statement.  
List on 08.02.2005.

*K.V. Prahladan*  
Member (A)

mb

8.2.05.

By the present O.A. the applicant  
seeks direction to the Respondents to  
appoint her to the post of Planning  
Assistant in the office of Town and  
Planning Organisation, Government of  
India .

It is stated that vide Memorandum  
dated 29th October, 2004 the applicant  
was offered the said post. on usual  
terms and conditions. Accepting such  
terms and condition, the applicaat has  
reported for duty and joined the said  
post with effect from 22.11.04. The  
learned counsel for the applicants  
states that he would not press the

contd/-

1-11-04

11 Notice duly served  
on R-1 & 3

2 No reply has been  
filed.

5-1-05

NO reply has been  
filed.

*A*

7-2-05

11 Notice duly served  
on R-1 & 3

2 No reply has been  
filed.

*A*

Notes of the Registry Date

Order of the Tribunal

8.2.05.

present O.A. in the present form.

In view of the above, the O.A. has become infructuous in as much as reliefs as prayed for <sup>stand</sup> granted by the Respondents. Accordingly, O.A. is disposed of. No costs.

lm

*[Signature]*  
Member (J)

10.2.05

Copy of the order has been sent to the office for issue the same to the L/Advocates for the parties.

*[Signature]*

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Notes of the Registry | Date | Orders of the Tribunal

Notes of the Registry	Date	Orders of the Tribunal

38-1

केन्द्रीय प्रशासनिक न्यायालय  
Central Administrative Tribunal

23 JUL 2004

In The Central Administrative Tribunal  
Guwahati Bench at Guwahati.

6

Filed by  
Anupam Chakrabarti  
Advocate  
22/7/04

O.A. No. 158 /2004

Ms. Saswati Bhadra

----- VS -----

Union of India & Ors

LIST OF DATES AND SYNOPSIS OF THE APPLICATION

28/11/98 to 4/12/98

Applications for the post of Planning Assistants was published in the "Employment News". The applicant applied for the said post.

2/8/2000 The applicant was called for interview.

30/8/2000 She appeared in the interview and did well.

7/1/2002 The Respondent No.2 by communication dated 7/1/2002 informed the applicant it have found it possible to recommend for appointment of the applicant and sought about her interest to join the said post.

p14,15

21/01/2002 The applicant by letter dated 21/01/02 intimated her desire to join the post.

4/4/2002; 3/7/2002

The applicant noticing delay in receiving offer of appointment submitted representations but without any result.

1/10/2002 The applicant received communication that the post is under ban and its revival/filling up was not yet approved.

X

14/7/2003 The respondent No.2 issued reminder to the respondent No.3 to offer the appointment to the applicant.

15/9/2003; 28/11/2003

The applicant submitted further representations but without any result.

28/11/2003 The father of the applicant wrote grievance letter to the Hon'ble Prime Minister, Govt of India which was received and forwarded to the respondent No.1 department for appropriate action.

3/12/2003 The respondent No.1 & 3 by letter dated 3.12.2003 sought clarification from the respondent No.2 regarding validity of the panel recommended candidates for the said post.

15/12/2003 The respondent No.2 intimated the office of the respondents No.1 & 3, with a copy to the applicant, that the panel for the said post is valid irrespective of time till all the candidates are not appointed.

p24

27/2/2004 The respondent No. 1 by letter dated 27/2/2004 informed the applicant that one post in the office of the respondent No.3 is being revived in consultation with Ministry of Finance. It was also informed that it was not possible to consider the applicant's request for appointment to the said post.

p28  
at this  
stage

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8

In The Central Administrative Tribunal  
Guwahati Bench :: Guwahati.

O.A. No. 158 /2004

*Sashi*

Ms. Saswati Bhadra \_\_\_\_\_ Applicant

----- Versus -----

Union of India & Ors \_\_\_\_\_ Respondents

I N D E X . .

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Filed by:

*Anupam Chakraborty*  
22/7/2004  
(Anupam Chakraborty)

ADVOCATE

In The Central Administrative Tribunal

Guwahati Bench :: Guwahati.

O.A. No. 158 /2004

BETWEEN

Ms. Saswati Bhadra,  
Office of the Senior  
Architect, P.W.D, Govt. of  
Arunachal Pradesh, Itanagar,  
Pin-791111.

.....Applicant

- Vs. -

1. Union of India represented  
by the Secretary, Govt. of  
India, Department of Urban  
Employment & Poverty  
Alleviation, Ministry of Urban  
Development & Poverty  
Alleviation, Nirman Bhawan,  
New Delhi.

2. Union Public Service  
Commission through the  
Secretary, Dholpur House,  
Shahjahan Road, New Delhi-11.

3. The Administrative Officer,  
Town And Country Planning  
Organisation, Govt. of India,  
"E" Block, Vikash Bhavan, I.P.  
Estate, New Delhi-2.

.....Respondents

Sallu

Filed by the applicant -  
through A. Chakraborty  
Advocate  
22/7/04

**Details of the Application :**

**1. Particulars of the order against which the application is made :**

The application is made for a direction to the respondents to issue the Offer of Appointment to the applicant for the post of Planning Assistant in the office of the respondent no.3.

**2. Jurisdiction:**

The Applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble tribunal.

**3. Limitation:**

The applicant declares that the application is within the period of limitation under section 21 of the Administrative Tribunal Act, 1985.

**4. Facts of the case:**

4.1 That the Applicant is a citizen of India and as such is entitled to the rights and Privileges guaranteed by the Constitution of India.

4.2 That the applicant begs to state that the respondent No.2 invited applications for the post of Planning Assistants in the office of the respondent No.3 through item no.7 of the advertisement No.22 published in the Employment News dated 28th November - 4th December, 1998. It is stated that the applicant has been working as an Architectural Assistant in the Office of the Senior

Architect, PWD, Govt. of Arunachal Pradesh since 4.12.1989. She, being eligible, applied for the said post of Planning Assistant and she was selected by the UPSC for interview. Her confidential reports for last five years have also been called for and assessed by the respondent no.3 before she was called for the interview by letter dated 2.8.2000.

Copy of the Advertisement No.22 is enclosed as Annexure-A.

Copy of the Letter dated 27.7.2000 is enclosed as Annexure-B.

Copy of the Call Letter dated 2.8.2000 is enclosed as Annexure-C.

4.3 That the applicant begs to state that she appeared in the interview which was scheduled on 30.8.2000 and did very well. The respondent No.2 by communication dated 7.1.2002 informed the applicant that the commission have found it possible to recommend for her appointment to the said post of Planning Assistant on the basis of interviews held on 30.8.2000. The respondent No.2 by the said communication sought to know from the applicant about her interest to join the said post. The applicant by letter dated 21.01.2002 intimated the respondent No.2 about her desire to join the post immediately on receipt of the formal offer letter of appointment.

Copy of the communication dated 7.1.2002 and letter dated 21.01.2002 are enclosed as Annexure-D & E respectively.

4.4 That the applicant, noticing delay in receiving offer for appointment, submitted representation dated 4.4.2002 for considering her appointment. But in vain. She thereafter submitted another representation dated 3.7.2002. The respondent No. 3 in reference to her said representation dated 3.7.2002 intimated her by communication dated 1.10.2002 that the post is under ban and its revival/filling up was not yet been approved by the Department of Expenditure, Ministry of Finance.

Copy of the representations dated 4.4.2002 and 3.7.2002 are enclosed as Annexure-F.

Copy of the communication dated 1.10.2002 is enclosed as Annexure-G.

4.5 That the applicant begs to state that she had represented several times but without any result. It is stated that in response to her appeal dated 25.4.2003 to the respondent No.2, the Commission issued reminder dated 14.7.2003 to the respondent No.3 to offer the appointment to the applicant immediately and without any further delay. It is pertinent to mention here that the advertisement for appointment in the said post of Planning Assistant was made consequent upon the requisition of the respondent No.3 dated 7.11.2001. But without any fruitful result.

4.6 That the applicant begs to state that she has further represented by letters dated 15.09.2003 and 28.11.2003. It is further stated that it was learnt that the

*Saghi*

respondent The Secretary to the Govt. of India, Ministry of Urban Development & Poverty Alleviation, Town & Country Planning Organisation by letter dated 3.12.2003 sought clarification from the respondent No.2 regarding the validity of the panel of recommended candidates for the aforesaid post. The respondent No.2 by communication dated 15.12.2003 intimated the abovesaid office, with a copy to the applicant, that the panel of recommended candidates for the post of Planning Assistant is valid irrespective of time till all the candidates recommended by the Commission are not appointed by the department.

Copy of the representation dated 15.9.2003 and 28.10.2003 are enclosed as Annexure-H.

Copy of the Letter dated 15.12.2003 is enclosed as Annexure-I

4.7 That being aggrieved by the reluctant attitude of the respondent No.3 department the father of the applicant wrote letter dated 28.11.2003 to the Hon'ble Prime Minister, Govt. of India which was received and acknowledged by the Prime Minister's Office by letter dated 18.12.2003. It was, by the said letter, also intimated to the father of the applicant that his said letter has been forwarded to the respondent No.1 Department for appropriate action.

Copy of the Letters dated 28.11.2003 and 18.12.2003 are enclosed as Annexure - J & K respectively.

4.8 That in reply to the aforesaid letter dated 28.11.2003 (Annexure-J) the respondent No.1 by letter dated 27.2.2004 informed that one post of Planning Assistant in the office of respondent No.3 is being revived in consultation with Ministry of Finance. It was, in the said letter, also written that it was not possible to consider the applicant's request for appointment to the said post of Planning Assistant.

Copy of the letter dated 27.02.2004 is enclosed as Annexure-L.

4.9 That the applicant begs to submit that the respondents are adopting dilly dally tactics in appointing the applicant in the post of Planning Assistant.

4.10 That there is no cogent reason for not yet appointing the applicant in the said post while she has been selected and recommended by the UPSC for such appointment.

4.11 That the applicant has appeared in the interview and qualified in the same. She has the requisite qualifications and her name has also been recommended by the respondent No.2 time and again on the basis of the interview held on 30.08.2000 and hence she has a legitimate expectation to be appointed for the said post in the office of the respondent No.3.

5. Ground for reliefs with legal provisions.

5.1 For that the respondents No.1 & 3 have failed to appoint the applicant in the post of Planning Assistant





*Sathi*

11. Particulars of Postal Order:

- i) IPO No : 116-389327
- ii) Date of Issue : 10-5-06.
- iii) Issued from : GPO, Guwahati.
- iv) Payable at :

12. List of Enclosures

As per Index.

..... Verification

Verification

I, Ms. Saswati Bhadra, daughter of Sri Bhabesh Ch. Bhadra, aged about 37 years, Architect Assistant, O/O the Sr. Architect, PWD, Government of Arunachal Pradesh, Itanagar, do hereby verify that the statements made in the paragraphs 1,4,6 to 12 are true to my knowledge and statements in para 2,3 and 5 are true to my legal advice and that I have not suppressed any material fact.

And I, sign this verification on this th  
day of June, 2004.

Saswati



# UNION PUBLIC SERVICE COMMISSION

## ADVERTISEMENT NO. 22

Annexure A

### INVITES APPLICATIONS FOR THE FOLLOWING POSTS :

1. (Ref. No. F.1/162/97-R-III) TWO MASTERS GAZETTED (GEOGRAPHY) IN MILITARY SCHOOL, MINISTRY OF DEFENCE; CIVILIAN IN DEFENCE SERVICES. Of the two posts, one post each is reserved for ST & OBC Candidates. **QUALIFICATIONS : ESSENTIAL : A : EDUCATION :** (i) At least II Class Master's degree of a recognised University or equivalent in Geography. (ii) Degree or Diploma in Teaching & Education from a recognised institution. **B : EXPERIENCE :** Three Years teaching experience. **DESIRABLE :** (i) Proficiency in games. (ii) Experience in Military Training UOTC/NCC/Scouting. **DUTIES :** Teaching of Higher Secondary Classes in the subject concerned i.e. Geography. Responsible for welfare, moral development & building of character of students work as House Master. Extra curricular activities & other job as assigned by the Principal from time to time. **HQ :** Any of the Military Schools located at Challi, Ajmer, Belgaum, Bangalore & Dholpur. **ANY SPECIAL CONCESSIONS :** Free mess and accommodation at Challi & Dholpur free mess and at remaining schools compensatory Allowance Rs. 20/- p.m. & winter allowance for five months from Nov. to March @ Rs. 25/- p.m. at Challi only. House Master allowance @ Rs. 200/- p.m. if appointed. **2. (Ref. No. F.1/474/98-R-1) ONE SENIOR SCIENTIFIC ASSISTANT (TRAINING) IN CDL CALCUTTA, DIRECTORATE GENERAL OF HEALTH SERVICES, MINISTRY OF HEALTH & FAMILY WELFARE. QUALIFICATIONS : ESSENTIAL : A) EDUCATIONAL :** Master's Degree in Microbiology or Biochemistry of a recognised University or equivalent. **B : EXPERIENCE :** One Year, experience in research of analytical work in the field of Vitamins, Antibiotics, hormones, steroids, etc. and other pharmacopoeial and non-pharmacopoeial drugs. **DESIRABLE :** Knowledge of Microbiological analysis of drugs. **DUTIES :** To help the Sectional Head to train Drug Analysts on quality control of drugs. To demonstrate different biochemical and microbiological analytical methods to trainees. Participation in research work of concerned Section. Preparation, standardisation and maintenance of reference standards. **HQ :** Central Drugs Laboratory, Calcutta.

3. (Ref. No. F. 1/393/97-R-II) THREE SENIOR SCIENTIFIC ASSISTANTS IN DIRECTORATE GENERAL OF HEALTH SERVICES, MINISTRY OF HEALTH AND FAMILY WELFARE. **QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL :** Master's degree in Bacteriology or Microbiology or Biochemistry or Pharmacy or Physiology or Chemistry of a recognised University or equivalent. **B : EXPERIENCE :** One year's experience in research or analytical work. **DUTIES :** Analysis and testing of both, modern life saving drugs and other pharmaceutical preparations (where analytical procedures are complicated in nature and procedures demand high precision) utilizing conventional and latest analytical techniques (including physico-chemical & microbiological) and instruments. Participating in research work of concerned Section. Preparation, standardisation and maintenance of reference standards of various drugs (which are complex and unstable in nature). **HQ :** Central Drugs Laboratory Govt. of India, Calcutta.

4. (Ref. No. 1/300/98-R-II) ONE SENIOR SCIENTIFIC ASSISTANT (BALLISTICS) IN THE CENTRAL FORENSIC SCIENCE LABORATORIES UNDER BUREAU OF

POLICE RESEARCH AND DEVELOPMENT, MINISTRY OF HOME AFFAIRS. The post is reserved for ST candidates. **QUALIFICATIONS : ESSENTIAL : EDUCATIONAL :** Master's degree in Physics/Mathematics/Forensic Science with Physics or Mathematics as one of the subjects at Bachelor of Science level from a recognised University or equivalent. **DUTIES :** Assisting the Assistant Director (Ballistics) in (i) the examination of crime Exhibits and (ii) research in the problems connected with the subject. Conducting examination of Crime Exhibits. Assisting his Assistant Director during visits of trainees/trainees. Assisting his Assistant Director in receipt of stores and equipments. **HQ :** Calcutta/Jalandhar/Chandigarh but liable to serve anywhere in India.

5. (Ref. No. F. 1/307/98-R-I) ONE DEPUTY DIRECTOR (MEDICAL) IN THE DIRECTORATE GENERAL, FACTORY ADVICE SERVICE AND LABOUR INSTITUTES, MUMBAI, MINISTRY OF LABOUR. **QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL :** A recognised medical qualification included in the First or the Second Schedule or Part II of the Third Schedule (other than licentiate qualifications) to the Indian Medical Council Act, 1956. Holders of educational qualifications included in Part II of the Third Schedule should also fulfil the conditions stipulated in Sub-section (3) of the Section 13 of the Indian Medical Council Act, 1956. **B : EXPERIENCE :** Five years professional experience including three years experience in the field of occupational health preferably in factories or mines. **DESIRABLE :** Postgraduate Degree of Diploma in Social and Preventive medicine or Industrial Hygiene or Physiological Medicine or Occupational Health from a recognised University or equivalent. **DUTIES :** To participate and assist in the conduct of occupational Health Surveys/Studies particularly on medical aspects including investigation of toxic hazards and occupational diseases. Training of factory Inspectors and Industrial Medical Personnel. **HQ :** Mumbai, Calcutta, Chennai or Kanpur, but liable to serve anywhere in India. **ANY OTHER CONDITION :** Private practice of any kind whatsoever shall not be allowed. **OTHER BENEFIT :** Benefit of added years of Service as admissible under Rule 30 of CCS (Pension) Rules, is applicable to the post.

6. (Ref. No. F. 1/265/98-R-I) THREE MARKETING OFFICERS (GROUP II, LIVESTOCK PRODUCTS AND ANIMAL CASINGS), MINISTRY OF RURAL AREAS & EMPLOYMENT, DEPARTMENT OF RURAL DEVELOPMENT, DIRECTORATE OF MARKETING & INSPECTION. Of the three posts, one post is reserved for OBC candidates. **QUALIFICATIONS : ESSENTIAL : (i) Degree in Veterinary Science or Veterinary Science and Animal Husbandry of a recognised University or equivalent. (ii) Two years experience in the field of marketing of Livestock and Livestock products including cooperative marketing. OR Diploma in Marketing Technology or any other recognised University/Institution or equivalent. (iii) Certificate awarded by the Directorate of Marketing and Inspection or successful completion of 11 months training course in Agricultural Marketing. DUTIES :** To inspect, draw samples, check samples etc of the products covered by the Quality control Scheme of Group II. To inspect factories and premises of Licences of the

products covered by the quality control scheme concerning (Group II) Inspection and Supervision of packing and grading of Animal Husbandry Products.

7. (Ref. No. F. 1/369/98-R-VI) FIVE PLANNING ASSISTANTS IN THE TOWN AND COUNTRY PLANNING ORGANISATION, MINISTRY OF URBAN AFFAIRS & EMPLOYMENT. Of the five posts, two posts are reserved for OBC Candidates. **QUALIFICATIONS : ESSENTIAL : A (i) Intermediate in Architecture from a recognised University/Institution or equivalent qualifications. (ii) About two years experience in Planning or Architectural Office in a design, housing, layout, planning survey, cost estimates etc. OR B. (i) Diploma (Three years) in Civil Engineering or Municipal Engineering or equivalent qualifications. (ii) Knowledge of Town Planning Building by-laws, Zoning Regulation and control etc. DUTIES :** Drafting, designing and preparation of layouts. **HQ :** Delhi/New Delhi but liable to serve anywhere in India.

8. (Ref. No. F. 1/381/97-R-II) ONE DEPUTY DIRECTOR/REGIONAL CONTROLLER OF AIR SAFETY (ENGINEERING) IN CIVIL AVIATION DEPARTMENT, OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION. **QUALIFICATIONS : ESSENTIAL : A (i) Degree in Science with Physics or Mathematics or Degree in Engineering of a recognised University or equivalent. (ii) Aircraft Maintenance Engineer's Licence in any two of the Categories A, B, C, D & X (excluding 'X' on Magnatic compasses) preferably an modern transport aircraft; OR Aircraft Maintenance Engineer's Licence in any one of the Categories A, B, C, D and X (excluding 'X' on Magnatic compasses) with Flight Engineer's licence on modern transport Aircraft. (iii) Five years experience in 'Airframe, Aircraft Structure Systems/ Designs or Engine/Power Plants or Electricals/Instruments/Avionics in a reputed manufacturing/overhauling/maintenance establishment; OR B. (i) Degree in Aeronautical Engineering or equivalent. (ii) Five years' experience in Airframe, Aircraft Structure Systems/ Designs or Engine/Power Plants or Electricals/Instruments/Avionics in a reputed manufacturing/overhauling/maintenance establishment. **DESIRABLE :** (i) Experience in Aircraft Accident Investigation. (ii) Second Class Navigator's Licence. (iii) Pilot's licence. **DUTIES :** To investigate or assist in the investigation of aircraft accidents, incidents, precautionary landings, forced landings, hijacks and other potential hazardous situations arising in the air operations and to compile reports thereof; To carry out the analytical analysis of the happening to promote air safety, prepare statistics etc.**

9. (Ref. No. F. 1/291/98-R-I) ONE PROFESSOR (BIO-CHEMISTRY) IN THE GOVT. MEDICAL COLLEGE, CHANDIGARH, DEPARTMENT OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH ADMINISTRATION. U.T. CHANDIGARH CADRE. **QUALIFICATIONS : ESSENTIAL : (A) EDUCATIONAL :** (i) Same as in Item No. 5 above. (ii) Post-Graduate Degree in the concerned speciality, i.e. M.D. (Bio-Chemistry)/M.B.B.S. with M.Sc (Medical Biochemistry)/Ph.D. (Medical Biochemistry)/D.Sc. (Medical Biochemistry) or equivalent. **B : EXPERIENCE :** Twelve years standing in the profession, out of which atleast 4 years experience should be in the concerned speciality as Reader or equivalent in a Medical College/teaching Institution. **NOTE :** 1 : The Medical

Qualifications possessed by the candidates should have the recognition of the Medical Council of India. **NOTE :** 2 : Teaching experience in any other post like the posts of General Duty Medical Officer/Medical Officer shall not be considered for eligibility purpose for recruitment to teaching post. **NOTE :** 3 : In so far as post graduate medical qualifications awarded by Indian Universities are concerned, they should also find a place in the Schedules to the Indian Medical Council Act, 1956, as amended from time to time. **DUTIES :** Teaching the Medical (MBBS) students in the Govt. Medical College, Chandigarh & providing other services in the attached teaching hospital. **HQ :** Govt. Medical College, Chandigarh. **ANY OTHER CONDITION :** Private practice of any kind whatsoever shall not be allowed.

10. (Ref. No. F. 1/114/97-R-V) SIX LECTURERS IN MECHANICAL ENGINEERING (TECHNICAL) IN DELHI COLLEGE OF ENGINEERING, DELHI, GOVT OF N.C.T OF DELHI. Of these posts one post is reserved for SC & three posts are reserved for OBC Candidates. **QUALIFICATIONS : ESSENTIAL : EDUCATIONAL :** Bachelors Degree in Mechanical Engineering/Technology from a recognised University or equivalent. **DESIRABLE :** (i) Qualified in an All India Examination such as GATE. (ii) Master's Degree in Mechanical Engineering/Technology from a recognised University or equivalent. **DUTIES :** To teach the subjects of Mechanical Engineering upto under graduate/post graduate level during day time classes and of evening classes specially relating to the field of : Part No. 4: Thermal Group, Part No. 2: Mechanics/Design Group. Any other duty assigned by the Principal/Head of Department concerned. **HQ :** Within the Govt. of NCT of Delhi. **OTHER BENEFIT :** Same as in Item No. 5 above.

11. (Ref. No. F. 1/429/98-R-V) TWO LECTURERS (PETRO CHEMICAL ENGINEERING) IN GOVERNMENT POLYTECHNIC IN THE DIRECTORATE OF TRAINING AND TECHNICAL EDUCATION, GOVERNMENT OF NCT OF DELHI. Of the two posts, one post is reserved for OBC Candidates. **QUALIFICATIONS : ESSENTIAL : EDUCATIONAL :** Bachelor's Degree in Petro-Chemical Engg./Technology from a recognised University/Institution or equivalent. OR Bachelor's Degree in Chemical Engineering from a recognised University/Institution with Petro-Chemical Engineering as a subject of study or equivalent. **DESIRABLE :** (i) Qualified in an All India Examination such as 'GATE'. (ii) Master's Degree in Petro-Chemical Engineering or Chemical Engineering with Petro-Chemical Engineering also as a subject from a recognised University/Institution or equivalent. **DUTIES :** Teaching and allied duties. **HQ :** Delhi New Delhi.

12. (Ref. No. F. 1/339/98-R-IV) ONE PROGRAMMER IN THE PLANNING & RESEARCH DEPARTMENT OF GOVT. OF PUNJAB. **QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL :** Master's Degree in Statistics/Mathematics (with Statistics)/Operations research/Physics or Economics (with Statistics)/Commerce (with Statistics); or Degree in Engineering/Computer Science of a recognised University or equivalent. **B : EXPERIENCE :** Three years experience of actual programming on an electronic computer or in the operation of an electronic computer. OR B (A). **EDUCATIONAL :** Bachelor's Degree in Mathematics (with Statistics)/Physics

Attested  
Chandigarh  
Chandigarh

Continued

TOWN AND COUNTRY PLANNING ORGANISATION  
GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION

683

20

"B" Block, Delhi Vikas Bhawan,  
I.P. Estate, New Delhi-110002.

F.No.A.12025(iii)/1/97-TCPO/Admin.III

Dated: 27 July, 2000

O/o The Sr.  
Arch. PWD.G/o,  
Arunachal,  
Pradesh.

C/R Call by  
UPSC through  
the TCPO office.

Sub :- Recruitment to the five posts of Planning Assistant in Town & Country Planning Organisation, Ministry of Urban Development & Poverty Alleviation.

Sir,

I am directed to say that Shri/Smt./Kumari Ms. Saswati Bhadra, Arch.Asst in your office has been provisionally selected by the UPSC for interview for recruitment to the posts of Planning Assistant in Town & Country Planning Organisation. Before completion of selection process, the commission proposes to peruse M/s/ber ACRs in terms of Deptt. of Personnel & Training O.M. No.22011/14/86-Estt.(D), dated 17th July, 1998. You are, therefore, requested to kindly make available the CR dossier or attested photo copies of the CRs for the last five years in respect of Ms. Bhadra for onward transmission to the Commission immediately.

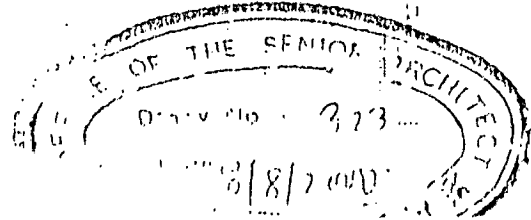
Yours faithfully

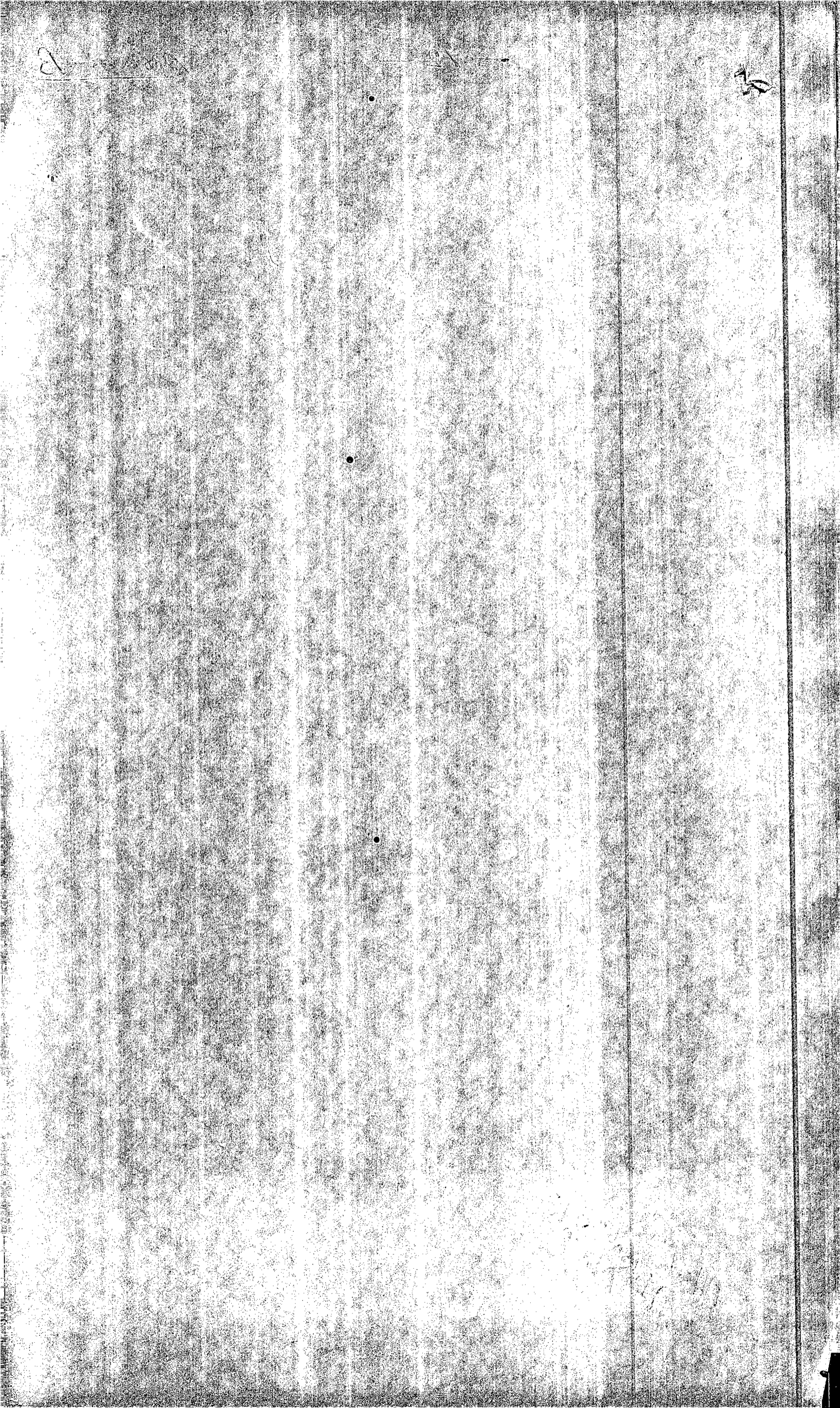
*(Handwritten Signature)*

(K.P.KOSIY)  
ADMINISTRATIVE OFFICER  
Tel:No.3317950.

*Handwritten notes:*  
P.K.H.  
momen  
C.  
9/8/00

*Attested*  
*Mukund*  
*Advocate*





13

In all letters to the Commission please quote the number and date of this letter and the name of the post for which you are a candidate. THIS LETTER IS NOT VALID UNLESS YOU REGISTER THE U.P.S.C. APPLICATION ON THE SPECIFIED DATE ONLY.

UPSC Interview Call Letter

MS. SASHATI BHADRA  
JTAHAGAR

UNION PUBLIC SERVICE COMMISSION DELHI  
HOUSE: SHAHJAHAN ROAD,  
NEW DELHI-110011  
Dated the 2.8.2000

Subject: Recruitment to the post(s) of **Five Planning Assistants in the Town and Country Planning Organisation, M/o Urban Affairs**

You are directed to refer to your application for the above mentioned post(s), and to request you to present yourself for interview at the Office of the Union Public Service Commission at Dholpur House, Shahjahan Road, New Delhi on ... at ...  
PLEASE NOTE THAT NO REQUEST FOR CHANGE IN THE DATE OF INTERVIEW WILL ORDINARILY BE ENTERTAINED.  
SHOULD THE DAY OF INTERVIEW BE DECLARED A CLOSED HOLIDAY/PUBLIC HOLIDAY BY THE GOVERNMENT AT SHORT NOTICE, THE INTERVIEW WILL STILL BE HELD AS SCHEDULED UNLESS OTHERWISE NOTIFIED.  
YOU SHOULD BRING THE FOLLOWING DOCUMENTS IN ORIGINAL:

- (1) Matriculation or equivalent certificate from a recognised Board of Education/University in support of your date of birth as claimed by you in your application (Admit Card is not acceptable).
- (2) Caste Certificate (Blank Form enclosed) from a Competent Authority (List of competent authorities is given in the enclosed proforma) indicating clearly you (i) Caste, (ii) the Act under which the Caste is recognised as SC/ST/OBC and (iii) the village/town you are ordinarily a resident of. The Issuing authority of the caste certificate should be one of those indicated in the enclosed proforma, as updated from time to time. (Applicable to Scheduled Castes, Scheduled Tribes and Other Backward classes candidates only).
- (3) Degree/Diploma/Master's/Doctorate Degree in support of your academic qualifications. If the Degree/Diploma has not been awarded to you, a certificate from the Institution/University authorities to this effect should be furnished.
- (4) Certificate(s) from your past/present employers in support of the experience claimed by you in your application. The experience certificate(s) should indicate clearly your designation, scale of pay, date(s) of employment and the nature of duties performed/being performed by you.
- (5) Three copies of your recent photograph (Passport size) (3cms x 7 cms) signed by you in ink on the front only. The photographs should, when filled, appear to have taken within the preceding one month. On the reverse of the two photographs you should write in ink your (i) Roll Number, (ii) Date of interview and (iii) the name of the Post. Only the upper half should be utilized for writing Roll Number etc., and the lower half should be left blank for Official use.
- (6) In case you have claimed to be a Government servant a certificate from your employer clearly stating that as on ... (the closing date for this/these post(s) you were a Government servant).
- (7) Any other condition\* (e.g., in case of ex-servicemen).

\* Unless any of the above, you will neither be interviewed nor will the Commission's consideration towards your travelling expenses be paid to you. It would, therefore, be in your own interest to have with you adequate funds for your return journey. A copy of the attestation form is enclosed for completion. This attestation form duly completed and attested by a Gazetted Officer and along with one photograph pasted on it at the space specified should, on arrival at the Commission's Office be handed over to the Commission's Official.

You may bring along with you any books, publications, manuscripts, etc. of the authorship of which you claim, and/or any thesis/dissertation submitted for your academic qualifications, reports of any papers published in journals of repute, any literary/artistic and architectural work done by you which may have reference to the advertised post and which you may wish to submit to the Interview Board for their scrutiny.

The fact that you have been summoned for interview by the Commission does not guarantee that your demand for a higher starting salary, if any, will be accepted by the Commission in case, you are selected for appointment. The initial pay of a candidate already in Central Government Service will be fixed ordinarily in accordance with the rules on the subject.

The Union Public Service Commission do not defray the travelling or other expenses of candidates summoned for interview. Candidates summoned from outstation are, however, paid contribution towards these expenses in the extent mentioned in the enclosed note. For the purpose, you should fill in the two enclosed blank T.A. bill forms and hand these over at the Commission's office. The contribution would be paid in case on the date of interview itself and you should collect it from the cashier in the Commission's Office before you leave.

Any change in your postal address should be communicated to this Office at once. Please acknowledge receipt of this letter IMMEDIATELY and confirm that you would attend the interview. Candidates coming from out-station should also intimate their address at DELHI.

Please bring this letter with you, and in arrival, report to the Reception Officer in the Commission's Office. DURING THE MONTHS OF DECEMBER TO FEBRUARY THE WEATHER AT DELHI IS COLD. YOU ARE ADVISED TO EQUIP YOURSELF ADEQUATELY.

30.8.2000 at 9.45 A.M.

30th August, 2000 at Eleven Forty Five A.M.

Yours faithfully,  
*[Signature]*  
For Under Secretary  
Union Public Service Commission

*[Handwritten signature]*  
Advocate

Shri M. Chandra. 230 93686

— 14 —

NO. F. 1/369/98/R-VI NO. 366  
UNION PUBLIC SERVICE COMMISSION  
DHOLPUR HOUSE SHAHJAHAN ROAD  
NEW DELHI.

Dated

7/11/2002

To

Sri/Ms. Saswati Bhadra,  
O/o the Senior Architect,  
P.W.D., P.O. & S. Kanagar-791111  
Post Box-113, Distt - Pimpri - Arunachal Pradesh)

Subject: Recruitment of five Planning Assistants in the Town and Country  
Planning Organisation, Ministry of Urban Affairs & Employment.

Sir,

As the candidate originally selected has not joined the post, the Commission have found it possible to recommend you to the Secretary to the Govt. of India, Ministry of Urban Affairs & Employment, Town and Country Planning Organisation 'E' Block, Delhi Vikas Bhawan, LP-Estate, New Delhi, for appointment to the above mentioned posts on the basis of interviews held on 30.8.2000. Further correspondence, if any, in this regard may be addressed to the Department. I am, however, to make it clear that the offer of appointment will be made to you only after the Government have satisfied themselves after such inquiry as may be considered necessary that you are suitable in all respects for appointment to the service and that you are in good mental and bodily health and free from any physical defect likely to interfere with the discharge of our duties. The offer of appointment will also be subject to such other conditions as are applicable to all such appointments under the Central Govt.

2. In case you are no longer interested in the post, the undersigned may kindly be informed within a fortnight of the issue of this letter. You are also requested to acknowledge receipt to this letter.

Yours faithfully

(E.S. Subhwal)

Under Secretary

Union Public Service Commission

Affected  
Shoban  
Shoban

Acceptance of offer by the candidate

15

Advance copy with apology by Fax / Regd. Post.

Annexure-E

To  
Shri K.S. Sabharwal,  
Under Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi.

( through proper channel )

Sub:- Regd. Appointment to the post of Planning Assistant in The Town & Country Planning Organisation, Ministry of Urban Affairs & Employment, New Delhi.

Ref:- Your letter dated //1/02 against Advt. No. F.1/369/98/R-VI R.No.366.

Respected Sir,

With due humble & respect, I would like to inform you that I have received your above mentioned letter today F/N i.e., on 21/01/02 and sincerely expressing my deep desiredness to join the post immediately on receipt of formal offer letter of appointment from your end please.

Sir, herein I would also like to take the opportunity to express my sincere gratitude to your good office for being found me suitable for initially considering for appointment.

Thanking you very much with respectful regards and wishing a very happy & prosperous Now Year 2002.

Yours faithfully,

*Saswati Bhadra*  
21.01.02

( SASWATI BHADRA )  
Architectural Assistant.  
O/O The Sr. Architect, PWD.  
Govt. of Arunachal Pradesh.  
ITANAGAR.

Accepted.  
Munim  
Dholpur

Annexure - F

Copy of 1st Representation

16

for Consideration appointment

24

To  
The Secretary,  
Ministry of Urban Affairs & Employment,  
Town & Country Planning Organisation,  
'E' Block, Delhi Vikas Bhawan, I.P. Estate,  
New Delhi.

( through proper channel )

Sub:- Recruitment of five Planning Assistants in the Town & Country  
Planning Organisation, Ministry of Urban Affairs & Employment.

Ref:- (i) F.No.A.12025(III)/1/97-TCFO/Admin.III dtd 27/07/2000.  
(ii) UPSC recommendation for appointment vide No.F.1/369/98/R-VI  
Roll No.366 dtd 7/1/2002.

Respected Sir,

With due humble & respect, I would like to inform you that I had received above reference letter (ii) from the Under Secretary of UPSC on dated 21/01/02 whereby my name was recommended to you for appointment to the available vacancies of the above mentioned posts on the basis of interview held on 30/08/2000 against UPSC advt. no.22, Item no.7 dtd employment news 28<sup>th</sup> Nov - 4<sup>th</sup> Dec 1998 & file no.F.1/369/98/R-VI R.No.366. I had also sent my acceptance letter on the same day as desired by the UPSC.

Sir, in continuation to the above, I would like to intimate that the appointment order for the post of Planning Assistant has not been received from your end.

Sir, I would also like to intimate you that I am already working in the Office of the Senior Architect, PWD, Govt. of Arunachal Pradesh, Itanagar and my police verification and medical were done during first appointment to this office. However, a further police verification & medical is required for which necessary action may please be taken at your end at the earliest. After receiving the result of UPSC vide No.F.1/369/98/R-VI Roll No.366, 2 (two) months have already been elapsed.

Sir, it is known to all that getting selected through UPSC is a very difficult task and so I am expecting the offer eagerly and therefore, it is requested that the necessary offer of appointment may please be expedited.

I hope you will be kind enough to do the needful and oblige.

Thanking you very much with respectful regards,

Yours faithfully,  
*Saswati Bhadra*

(SASWATI BHADRA)  
Architectural Assistant,  
O/O The Sr. Architect, PWD  
Govt. Of Arunachal Pradesh  
ITANAGAR.

Copy to:-

1. The Under Secretary, UPSC, Dholpur House,  
New Delhi for kind information & doing needful please.
2. The Sr. Architect, APPWD, Itanagar for kind  
information & necessary action please.

Sd/-  
(SASWATI BHADRA)  
Architectural Assistant,  
O/O The Sr. Architect, PWD.  
Govt. Of Arunachal Pradesh.  
ITANAGAR.

Doc. (1) -> *Sh. R. Agarwal - C.A.*  
*Adhikari*  
*Sh. R. Agarwal*

✓ [Reminder for  
Considering appointment  
17

To  
The Secretary,  
Ministry of Urban Affairs & Employment,  
Town & Country Planning Organisation,  
'E' Block, Delhi Vikas Bhawan, I.P. Estate,  
New Delhi.

Reminder!

( through proper channel )

Sub:- Recruitment of five Planning Assistants in the Town & Country  
Planning Organisation, Ministry of Urban Affairs & Employment.

Ref:- (I) F.No.A.12025(III)/1/97-TCPO/Admn.III dated 27/07/2000.  
(II) UPSC recommendation for appointment vide No.F.1/369/98/R-VI  
RollNo.366 dated 7/1/2002.

Respected Sir,

With due humble & respect, I would like to request you to kindly reconsider my previous application dated 4/4/02 and to do the needful at an early date please so that my selection to the post of Planning Assistant in the O/O The TCPO (Min. of UA & E, Govt. of India, Vikas Bhawan, I.P. Estate, N. Delhi) can be implemented without further delay against advertisement dated Dec'98 and conduction of the interview by the UPSC on 30/08/2000 & thereby finding me suitable for selection and necessary recommendation to you by the UPSC on Jan'2002 for appointment to the said post.

Sir, in this regard, the UPSC has taken written consent from me for accepting its offer of selection as Planning Assistant for getting appointment to the O/O the TCPO, Vikas Bhawan, N.Delhi on dated 21/01/2002 by sending me the selection letter vide no. F.1/369/98/R-VI Roll No.366 dtd 7/1/2002.

Sir, this is again to inform you that with certain ambition and determination, I struggled hard and took all troubles to appear in the interview conducted by the UPSC by coming all the way from the far flung area of North East for purpose of getting selected for the post.

Sir, it is also known to all that getting selected through the UPSC is a very hard & meritorious task and therefore requesting your good self to kindly offer me the formal appointment to the post of planning Assistant in the TCPO office (observing necessary formalities, if any) at an early date as nearly six months have been elapsed since receiving the selection letter from the UPSC. In this regard, a few lines in reply is highly solicited from your end please and for these acts of your kindness, Sir, I shall remain ever grateful to you.

Thanking you very much with respectful regards,

Yours faithfully,

Encl:- Copy of prev. appln. with doc.

(SASWATI BHADRA)

Architectural Assistant, O/O The Sr. Architect, PWD,  
Govt. Of Arunachal Pradesh,  
ITANAGAR.

Copy to :-

1. The Under Secretary, UPSC, Dholpur House, N.Delhi  
for kind information & necy. action please.
2. The Sr. Architect, APPWD, Itanagar for kind  
information & necessary action please.

(SASWATI BHADRA)

Architectural Assistant, O/O The Sr. Architect, PWD,  
Govt. Of Arunachal Pradesh,  
ITANAGAR.

Copy of intimation from the TCPO Office regd. impose of ban on the post  
by the Deptt. of Exp., MoF, N.Delhi with no specific date/time

18

Annexure - G

20

TOWN AND COUNTRY PLANNING ORGANISATION  
GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION

"E" Block, Vikas Bhavan,  
I.P.Estate, New Delhi-2

F.No.A.12025(iii)/1/97-TCPO/Admn.III

Dated : 01 Oct., 2002

To,  
Ms. Saswali Bhadra,  
Architect Assistant, O/O the Sr. Architect, PWD,  
Government of Arunachal Pradesh,  
Itanagar.

Sub: Filling up the post of Planning Assistant in Town and Country Planning  
Organisation.

\*\*\*\*\*

Madam,

I am directed to refer to your letter dated 3.7.2002 on the subject cited above and  
to state that the post is under ban and its revival / filling up has not yet been approved  
by competent authority i.e. Deptt. of Expenditure, M/o Finance.

Yours faithfully



(K.B SINGH)  
ADMINISTRATIVE OFFICER  
Tel.No.3378950

Attest  
K. B. Singh  
Secretary

To  
The Secretary ( Co-ord. & PG ).  
Directorate of Public Grievances, Cabinet Secretariat.  
Ministry of Public Grievances.  
Sardar Patel Bhawan, 2<sup>nd</sup> Floor, Sansad Maid.  
N.Delhi - 110001.

( under intimation to the Office )

Sub:- Abnormal delay in offering appointment to the post of Planning Assistant in the TCPO by the concerned authority of the Deptt. of Urban Development under Min. of UD & PA - a Case of Ms. Saswati Bhadra being recommended by the UPSC on 28/11/2001 & Reminded on 14/07/2003 to the concerned authority.

- Ref :-
- (i) UPSC Advt.No.22, Item No.7, Posts 5 & year Dec' 1998.
  - (ii) TCPO Lt.no.F.No.A.12025(iii)/1/97-TCPO/Admn.III dtd 27/07/2000.
  - (iii) UPSC interview Lt.no.FI/369/98/R-VI/R.No.366 dated 02/08/2000.
  - (iv) TCPO Lt. to UPSC dated 07/11/2001. ( details with the authority) ✓
  - (v) UPSC Lt. to TCPO dated 28/12/2001. ( details with the authority) ✓
  - (vi) UPSC selection Lt.no.FI/369/98/R-VI/R.No.366 dated 07/01/2002.
  - (vii) Self ackn. to UPSC dtd 21/01/02 intimating interest to join the post.
  - (viii) TCPO Lt. no.F.No.A.12025(iii)/1/97-TCPO/Admn.III dtd 01/10/2002.
  - (ix) Verbal intimation of Jt. Secy (per),DoE/MoF in 11/2002 & again in 01/2003 regarding revival of all posts in the 1<sup>st</sup> week of Nov'2002.
  - (x) UPSC reminder vide Lt. no. F1/369/98/R-VI dated 14/07/2003 to issue offer of appointment immediately without any further delay.

Respected Sir,

With due respect, I would like to submit the following few lines point-wise in brief for favour of drawing your kind personal attention as a source of last ray of hope to rescue me from falling prey to the victim of deep frustrations & unbearable mental tensions under the present compelling situation prevailing for the past 1 & ½ years due to the non-implementation of the recommendation of the UPSC dated 28/11/2001 & further reminder dated 14/07/2003, made to the Secretary to the G.o.I of Ministry of UD & PA (drawing the attention of the concerned Administrative Officer of TCPO ) for giving me appointment to the above post of Planning Assistant in the TCPO and as such praying before you for ordering necessary enquiry into the matter of seriously neglecting a UPSC recommended candidate from the backward most North Eastern Region (i.e., ITANAGAR, Arunachal Pradesh) by the concerned authorities of the Deptt. of Urban Development, for the reason best known to them :-  
That Sir,

- 01. The UPSC invited application through advertisement in Dec'1998 for recruiting 5 posts of Planning Assistants in the Town & Country Planning Organization under Min. of UD & PA. ✓
- 02. Interviews were held on 30/08/2000 & result was declared around 10/2000.
- 03. Finally 5 candidates were selected against 5 posts advt. My name did not figure there.
- 04. TCPO obtained formal approval from MoF for appointing them. But only 2 candidates joined - namely Mr. Ashok Kumar (TCPO Deptt.) and Ms. Padma (Outsider) respectively by 11/2001 & 03/2001 as learnt. Ms. Padma later got appointed in 07/2001 as learnt.

Attest  
Anand  
Advocate

05. Thereafter, TCPO wrote to the UPSC in 7/11/2001 (i.e. almost after one year of announcement of result) to nominate names from Reserve Panel to fill up non-joining post.
06. Accordingly, UPSC released my name from Reserve Panel on 28/12/2001 & recommended to the Secy., Min. of UD & PA for giving me appointment in place of Ms. Basava Vijaylakshmi who was originally selected in Oct'2000 but did not join.
07. UPSC sent me its recommendation letter on 07/01/2002. Later noticing delay in receiving the offer of appointment from the TCPO, I submitted representation on 04/2002 which was left unanswered. I enquired again & reliably came to know that TCPO had sent the file to the MoF for obtaining approval to appoint me but this time MoF did not give approval due to the report of the Expenditure Reforms Commission constituted by the MoF and returned the file in 26/03/2002.
08. While enquired about the reason for sending the same file for the second time to the DoE/MoF for obtaining approval, which was reportedly already obtained earlier after the announcement of the result in Oct'2000 for appointing the 5 Posts of Planning Assistants, then I came to know that the validity of the previous approval period of MoF might have been lapsed by the time the initiative was taken with the Commission vis-a-vis recommendation reached to the TCPO.
09. I do not know how & why same could have been lapsed. I also do not know whether there was any administrative or other kinds of problem on the part of the TCPO & other concerned Officers of the Ministry (if any) to approach to the UPSC for requesting nominating names from Reserve Panel within the approval period of the MoF i.e., much earlier than 07/11/2001 to avert the unfortunate lapse and my untold sufferings these days.
10. UPSC while recommended my name, side by side took written consent from me to know my interest to join the post or not within a fortnight from the date of receiving its selection letter dated 07/01/2002. Similarly, it might obviously sought consent from those selected previously but did not join the post, thus giving considerable time to the authority to decide to approach the UPSC for requesting nominating names from reserve panel as the result was declared in & around Sept/Oct'2000.
11. However, in response to my Reminder-I dated 07/2002 – TCPO put up my Case to its Ministry for onward transmission to the MoF for review approval but the concerned U/Secy. (UD) did not forward the same citing the previous example of rejection of approval by the MoF way back in 03/2002 due to the ERC and returned the file on 18/09/2002.
12. In return, TCPO intimated me in 01/10/2002 that the post is under ban & its revival/filling up was not yet approved by the Dept. of Expenditure, Min. of Finance, without mention of any reason for lapse & specific time-frame of ban. This also prevented my present employer to forward my representations through proper channel except suggesting me to do so on my own if required.
13. As such the said ban intimation letter of TCPO was brought to the notice of the concerned Jt. Secy. (per), DoE/MoF (Mrs. Usha Mathur) in 11/2002. After careful examination, She gave me confident reply that all posts were revived/cleared for appointment in the 1<sup>st</sup> week of 11/2002 and suggested me to contact the concerned Office further for appointment.

14. Immediately this revival of posts, i.e., clearance of ban, intimation of MoF was passed to the concerned Adm. Officer/TCPO & U. Secy. (UD) over phone but (if not ever after March'02) even then since Nov'02 onwards, the file has not yet been sent to the MoF for review. Neither they believed me nor did they do periodical Review of my case contrary to the existing rules. Whereas the concerned DoE/MoF has been verbally informing that the case may be approved as & when the concerned File reaches to their Ministry (File No.A.12025/III/1/97-TCPO/Admn.-III).
15. Having exhausted by all efforts, I submitted another representation to the Secretary, Deptt. of UD and same was received by the Office vide diary no.1592 dated 04/06/2003. As reported, it was seen by the Jt. Secy. (UD) & sent to the Director (UD) and later to the U.Secy. (UD) & Adm. Officer of TCPO.
16. In the mean time, in response to my appeal dated 25/04/2003 to the Secretary UPSC, the UPSC has again issued reminder dated 14/07/2003 to the Secretary, Min. of UD & PA drawing the attention of the Administrative Officer of the Town & Country Planning Organisation, Bikas Bhavan, I.P. Estate, N.Delhi to offer me the appointment immediately & without any further delay on consequence upon the requisition of the TCPO itself dated 07/11/2001 and in place of Ms. Basava Vijaylakshmi (R.No.298) who did not join.
17. Thereafter I enquired again for some time with the AO/TCPO & U.Secy.(UD) & now stopped enquiring any more as it appears that same is causing inconveniences to the Officers concerned - thus leaving the matter now only at the mercy of you Sir with a special mention that till date I have not yet received any communication unfortunately.

Sir, I do hope that you would highly appreciate the extent to which I have been showing patience in this regard so that being a lone successful women Candidate from this backward North Eastern Region, I may finally get the appointment offer.

Sir, as I am too small to do any thing in this regard, may I therefore, pray to you to be kind enough to kindly enquire into the matter & extend all possible help in this regard so that the much awaited offer of appointment is given to me at an early date please and oblige.

Thanking you very much with respectful regards,



•Yours faithfully,  
*Saswati Bhadra*

( SASWATI BHADRA )  
Architectural Assistant.  
O/O The Sr. Architect, PWD.  
Govt. of Arunachal Pradesh.  
P.O. Box No. 113, ITANAGAR - 791111.  
Arunachal Pradesh.

*P/Copy*

ITANAGAR HPO <791111>  
RL E 62B  
Counter No:5, DP-Code:BSD  
To:THE SECY. (CO ORD, PG, DPGCS SANSAD MARGH  
NEW DELHI, PIN:110001

Wt:42grams  
PS:37.00, 23/09/2003 13:06:09  
Have a nice day

1. The Secretary, UPSC, N.Delhi. [K/attn:- Under Secy. (R-VI)]
2. The Secretary, Deptt. of UD, Min. of UD & PA, N.Delhi. [K/attn:- Jt. Secy.(UD)]
3. The Jt. Secretary (per), Deptt. of Exp., MoF, North Block, N.Delhi.
4. The Sr. Architect, PWD, Govt. of Ar. Pradesh, Itanagar.

*Saswati Bhadra*  
( SASWATI BHADRA )

To  
 The Secretary,  
 The Union Public Service Commission,  
 Dholpur House, Shah Jahan Road,  
 New Delhi-1.

From :- ITANAGAR, 28/10/2003  
 (Arunachal Pradesh)

30

Sub :- Recruitment of Five Planning Assistants in the Town & Country Planning Organization, New Delhi and regarding ..... non-offering of Appointment to the selected Candidate till date by the TCPO authority despite UPSC recommendation on 28/12/2001 in response to the TCPO's requisition dated 07/11/2001 & Commission's further reminder dated 14/07/2003; a case of Smt. Saswati Bhadra, Roll No. 366 (nearing pending for 2 years despite hectic persuasion since 4/2002).

Ref :- F.1/369/98-R.VI dated at N.Delhi the 14<sup>th</sup> July 2003.

Respected Sir,

With due humble and respect, I would like to submit the following few lines for favour of your kind information & needful action please :-  
 That Sir,

1. I received your above cited letter dated 14/07/03 in response to my representation dated 26/04/03 where by you have, once again reminded the concerned appointing authority, the Town and Country Planning Organization under Ministry of Urban Development & Poverty Alleviation to offer me the appointment to the selected post of Planning Assistant in its Office as per the request made by the same TCPO authority to the Commission vide its File Mark No. A.12025(III)/1/97-TCPO/Admn.III dated 07/11/2001.

2. The concerned administrative officer (Shri K.B. Singh, 011-23378950) of the TCPO also received your said letter in time and as such I patiently awaited for these many days for the outcome. By now 3 (three) months have elapsed from the date of issuing your letter but till date the concerned TCPO has not given me any offer of appointment !

3. Despite bringing the fact into the notices of the Secretary Dept. of UD, Jt. Secretary UD & Chairman TCPO, Chief Town Planner TCPO, Admn. Officer TCPO and the Under Secretary UD (Shri Y.P. Jokhami, 011-23012399) - the file is now moving only in between the Admn. Officer/TCPO and the Under Secretary (UD) of the Ministry with allegations and counter allegations for not dealing my Case file with proper care and right manner at either end. This is what every time I am coming to know from both of them while making contact over phone to know about the fate of my long pending appointment Case. Now it appears that it has become only my responsibility to pursue & approach the authorities time and again for expediting my appointment Case.

4. The lackadaisical attitude of the authorities of the Ministry of UD & PA is keeping me under tremendous mental pressure since last 20 (twenty) months bitterly beyond imagination and tolerance compelling me to think as if my selection is done only for giving me unnecessary harassment & mental tortures for an unlimited period despite mine innocence in all respect.

This act is directly affecting my day to day activities causing irreparable losses to my personal life beyond any perception & compensation by the authorities involve in this regard.

5. Therefore, Sir, in view of the above facts stated by me true in sense, may I request your good self to be kind enough to kindly take immediate appropriate action to implement the Commission's recommendations dated 28/12/2001 & 14/07/2003 for offering appointment to me to the post of Planning Assistant in the TCPO by the competent authority, Min. of UD & PA at an early date please on the basis of the interviews conducted by the UPSC on 30/08/2000 and in accordance with the request made by the TCPO to the Commission on 07/11/2001 and oblige.

Sir, for this act of your kindness, I shall remain very much indebt & grateful to you for ever.

Thanking you very much with respectful regards,

Yours faithfully,

*Saswati Bhadra*  
(SASWATI BHADRA)

Architectural Assistant.  
O/O The Sr. Architect, PWD.  
Govt. of Arunachal Pradesh.  
ITANAGAR - 791111.  
Arunachal Pradesh.

With regards, Copy to :-

1. The PS to the Hon'ble Minister, Ministry of Urban Development & Poverty Alleviation, N.Delhi for kind infn. & necessary action please.
2. The Addl. Secretary, Ministry of Personnel & Administrative Reforms, N.Delhi for kind infn.  
[ A copy of prev. lt. dated 15/09/03 addressed wrongly to the Secy.(Co-ord. & PG), DPG, Cabinet Secretariat (in place of you) is enclosed herewith for favour of your kind perusal & with a request to give relief to a victimized candidate like me & others in future from the administrative point of view. ]
2. Shri M. Rajmani, Jt. Secretary (UD), Dept. of UD, Ministry of Urban Dev. & Poverty Alleviation, N. Delhi soliciting early offer of appointment please.
3. The Sr. Architect, PWD, Govt. of Arunachal Pradesh, Itanagar.

*Saswati Bhadra*

(SASWATI BHADRA)

संघ लोक सेवा आयोग  
घोलपुर हाऊस, शाहजहाँ रोड  
UNION PUBLIC SERVICE COMMISSION  
(SANGH LOK SEVA AYOOG)  
DHOLPUR HOUSE, SHAHJAHAN ROAD

नई दिल्ली - 110 011  
New Delhi - 110 011

तार : Unisercom  
Gram  
Telex : 031 - 62677

No.F.1/369/98/R-VI

To,

157/2103

The Secretary to the Govt. of India,  
Ministry of Urban Development & Poverty Alleviation  
Town & Country Planning Organisation.  
E Block, Vikas Bhawan.  
I.P. Estate. New Delhi-110002.

(Attention: Shri K. B. Singh, Admin. Officer)

Subject: Recruitment of Five-Planning Assistant in the Town & Country  
Planning Organisation. Ministry of Urban Development & Poverty  
Alleviation.

Sir,

With reference to your letter No. A 12025(III)/1/97-TCPO/Ad III dated 3<sup>rd</sup>  
December, 2003 on the subject mentioned above and to say that the panel of  
recommended candidates for the posts mentioned above is valid irrespective of time  
till all the candidates recommended by the Commission are not appointed by the  
department. You are therefore requested to take urgent step for appointment of the  
candidate at the earliest under intimation to the Commission.

Yours faithfully

sc/

(K. S. SABHARWAL)

Under Secretary

Union Public Service Commission

Tele: 23070814

Copy also forwarded to Ms. Saswati Bhadra (Roll No. 366) for information.

Attested  
K. S. Sabharwal  
Advocate

(K. S. SABHARWAL)

Under Secretary

Union Public Service Commission

To  
The Hon'ble Prime Minister,  
Govt. of India,  
Raisina Hills,  
New Delhi.

Subject :- Non-issuance of Appointment Order to the UPSC selected Candidate by the Town & Country Planning Organization under Min. of Urban Development & Poverty Alleviation, N. Delhi even after lapse of nearly TWO years despite continued efforts by the selected Candidate - a case of applicant's daughter Smt. Saswati Bhadra from North East.

Reference :- UPSC Advt. No. 22, item no.7, year Dec'1998, interview date on 30/08/2000, Result announcement on Sept/Oct'2000 and release of Smt. Bhadra's name by the UPSC on 28/12/2001 from Reserve Panel on the basis of request made by the Appointing authority - the TCPO on 07/11/2001 to the UPSC.

Hon'ble Sir,

At the very outset, I would like to express my sincere gratitude to your good self for finding out a fraction from your valuable time to go through my humble prayer narrated briefly below in the form of SOS & as such I shall be remaining very much indebt & grateful to you for ever Sir if your good self kindly bestow kind personal attention to the untold sufferings of my daughter arising out due to the adoption of neglecting attitude by the concerned authorities to her UPSC selected appointment case duly recommended & reminded by the UPSC for appointment to the selected post of Planning Assistant in the O/O The TCPO/ N. Delhi under the Hon'ble Ministry of UD & PA and kindly bless necessary order as your good self deem fit for putting an end to her mental harassment that is continuing for last TWO years, the reason best known to the concerned authorities :-

That Hon'ble Sir,

1. My daughter's name was recommended by the UPSC on 28/12/2001 to the Secretary to the Ministry of UD & PA for appointment to the post of Planning Assistant in the Town & Country Planning Organization as per the request of the same Organization to the UPSC on 07/11/2001.

Affected  
Anahoula  
Advocate

2. This information was given to my daughter by the UPSC through its letter on 07/01/2002 and accordingly a written consent was also taken regarding her willingness to accept the offer to join the Post. Consent was given in Jan'2002 itself but nearly two years are likely to be over 'as on' date, yet the appointing authority is maintaining delay tactic. The authority is neither giving appointment nor any intimation despite time to time written/verbal communications made with the appropriate authorities.

Now at the old age of 73, the pathetic conditions of my innocent daughter is not at all bearable both by me and my bed ridden wife. Thus praying before your good self to be kind enough to kindly bestow your kind blessings on her sympathetically so that the concerned authority offers her the deserved appointment with no more delay and honour your Visionary commitment made to the Nation to give one crore jobs during your tenure and obliged.

Thanking you very much with regards,

Yours faithfully,

Enclosures :- Three.

Bhabesh Chandra Bhadra  
( BHABESH CH. BHADRA )  
F/o Smt. Saswati Bhadra, Arch. Asstt.  
PWD, Govt. of Arunachal Pradesh,  
P.O. Box No. 113, ITANAGAR-1.  
ARUNACHAL PRADESH.  
North East India.

Copy to :-

The Hon'ble Minister,  
Ministry of Urban Development & Poverty Alleviation,  
Nirman Bhawan, New Delhi. This has reference to my  
previous letter Box delivered on 17/03/2003 in connection  
with my daughter's appointment Case in the O/O The TCPO  
to the post of Planning Assistant vide UPSC  
recommendation dated 28/12/2001 as per TCPO request  
dated 07/11/2001 (File Mark A.12025/III/1/97-TCPO/Admn.III)  
on the basis of interviews held on 30/08/2000.

Bhabesh Chandra Bhadra  
( BHABESH CH. BHADRA )



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Answer - 2

प्रधान मंत्री कार्यालय  
Prime Minister's Office

नई दिल्ली-110011  
New Delhi-110011

Dated:- 18-DEC-2003

No. 19/03/2003-PMP-2/865705

Sir,

I am desired to acknowledge the receipt of your letter dated 28-NOV-2003 received in this office and to inform that it is being forwarded to the SECRETARY, D/O URBAN EMP. & POVERTY ALLEVATION, M/O URBAN DEV. & POVERTY ALLEVA. New Delhi for action as appropriate.

Yours faithfully,

(ROHIT KHERA)  
OFFICER ON SPECIAL DUTY

Sh. BHABESH CHANDRA BHADRA  
PWD, GOVT. OF ARUNACHAL PRADESH,  
PO. BOX. NO. 113, ITANAGAR-1,  
ARUNACHAL PRADESH.

Attest  
Bhabesh Chandra  
Bhadra

No.A.12025(III)/2001-TCPO/Admn.III/UD-I  
 Government of India  
 Ministry of Urban Development & Poverty Alleviation

Nirman Bhawan, New Delhi.  
 Dated 27<sup>th</sup> February, 2004

To

Shri Bhabesh Ch. Bhadra,  
 Father of Smt. Saswati Bhadra, Arch. Asstt.  
 PWD Govt. of Arunachal Pradesh.  
 PO Box No.113, Itanagar-I  
 Arunachal Pradesh.  
 North East India

**Sub:** Appointment to Smt. Saswati Bhadra his daughter, to the post of Planning Assistant in Town & Country Planning Organisation – request for.

Sir,

The undersigned is directed to refer to his letter dated 28.11.2002 duly forwarded by Prime Minister's Office vide its endorsement No.19/03/2003-PMP-2/865705 dated 18.12.2003 on the subject mentioned above and to inform that one post of Planning Assistant in Town and Country Planning Organisation is being revived in consultation with Ministry of Finance. In view of above and under the rules it is not possible at this stage to consider her request for appointment to the said post, in TCPO.

*(Yash P Jokhani)*  
 (Yash P Jokhani)  
 Under Secretary (UD-I)  
 Tele No.230 12399

Copy to  
 Prime Minister Office, New Delhi-110011 (Shri Rohit Khara Officer on Special Duty)  
 with reference to his endorsement No.19/03/2003/PMP-2/865705 dated 18.12.2003.

*(Yash P Jokhani)*  
 (Yash P Jokhani)  
 Under Secretary (UD-I)

*Attest  
 Khakhar  
 Dehwal*